

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00737/2019

DATED THIS THE 12TH DAY OF MARCH, 2020

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri Amit Mohan Jha,
S/o Shailendra Mohan Jha,
Aged about 36 years,
Working as Assistant Audit Officer,
SS & LBA (Field),
Indian Audit and Accounts Department,
Office of the Principal Accountant General,
(G & SSA) Karnataka, Park House Road,
Bengaluru 560 001 and
Residing at No. C 316,
Satkeerti Simphony, Byagadadenahalli,
Chandapura, Anekal Main Road,
Bengaluru 562 106

...Applicant

(By Advocate M/s Subbarao & Co.)

Vs.

1. The Comptroller and Auditor
General of India,
No. 9, Deen Dayal Upadhyaya Marg,
New Delhi 110 124
2. The Principal Accountant General,
Office of the Accountant General (C&GA)
'C' Block, New Building,
P.B. No. 5398, Bengaluru 560 001
3. Shri Lileendra,
Father's name not known to the applicant,
Major, Presently working as

Senior Audit Officer,
Social Sector & Local Bodies Audit Wing,
Office of the Principal Accountant General,
(G&SS), Karnataka,
Bengaluru 560 001

...Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

I have gone through the reply furnished by the respondents with details as to how the work of the applicant has been assessed and the grading has been given. They have categorically stated that there is further scope for improvement in discipline of the applicant and the grading of 6.2 in the category of 'Very Good' is apt. They have also furnished copies of the grading of 2015-16 and higher grading of 8 has been confirmed for all practical purposes. The competent authority has already rejected his request to upgrade the numerical grading and due procedure has been followed based on which the 2nd respondent has decided to retain the numerical grading of the applicant for the year 2016-17. Despite several opportunities being given to the applicant for filing a rejoinder, nothing seems to be filed. It is apparent that there is no bias or any other consideration in the grading given to the applicant for the year 2016-17. Based on the above, I deem it appropriate to dismiss the OA.

2. The OA is dismissed. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

Annexures referred to by the applicant in OA No.170/00737/2019

Annexure A1 : Copy of the APAR for the period 24.09.2012 to 31.03.2013

Annexure A2 : Copy of the APAR for the period 2013-2014

Annexure A3 : Copy of the APAR for the period 2014-2015

Annexure A4 : Copy of the APAR for the period 2015-2016

Annexure A5 : Copy of the APAR for the period 2016-2017

Annexure A6 : Copy of the APAR for the period 2017-2018

Annexure A7 : Copy of the representation dated 28.11.2017

Annexure A8 : Copy of the representation dated 13.02.2018

Annexure A9 : Copy of the memo dated 13.02.2018

Annexure A10 : Copy of the representation dated 05.03.2018

Annexure A11 : Copy of the memorandum dated 09.07.2018

Annexure A12 : Copy of the representation dated 06.07.2018

Annexure A13 : Copy of the representation dated 03.10.2018

Annexures referred in reply statement

Annexure R1 : Copy of the communication dated 08.11.2019

Annexure R2 : Copy of the note dated 07.03.2018

Annexure R3 : Copy of the APAR for the period from 06.12.2011 to 31.03.2012

Annexure R4 : Copy of the APAR for the period from 01.04.2012 to 23.09.2012

Annexure R5 : Copy of the APAR for the period from 24.09.2012 to 31.03.2013.

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